GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO-988

ANSWERED ON- 05/12/2025

CONSULAR SERVICES

988. SHRI BALRAM NAIK PORIKA

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the details of the Indian citizens who were evacuated from conflict zones during the last three years indicating the expenditure incurred thereon;
- (b) the average waiting time for passport services in Passport Seva Kendra (PSK) and Post Office Passport Seva Kendra (POPSK), categories and location-wise;
- (c) the measures being taken to protect the rights and welfare of Indian workers in Gulf countries; and
- (d) the details of cases of distressed Indian nationals abroad handled and assistance being provided to them?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI PABITRA MARGHERITA)

- (a) During the last three years, the Government of India has safely evacuated 28169 stranded Indian nationals from conflict zones. During these evacuations, the Government provided logistical support, including safe shelter, food and international transportation by arranging special evacuation flights for the stranded Indian nationals on gratis basis. The country-wise details of evacuation operations, along with expenditure incurred is attached as Annexure-I.
- (b) RPO-wise details of average waiting time for passport services at PSK and POSK is attached as Annexure-II.
- (c & d) The Government accords highest priority to the safety, security and well-being of Indian nationals abroad including Indian workers in Gulf Countries and has taken several measures in this endeavour.

To ensure safe and orderly emigration for Indian workers, the process of recruitment is done through eMigrate portal. The web-based application makes the process of emigration fully digital, transparent, safe, legal, humane, efficient, convenient and faster.

Pravasi Bhartiya Bima Yojna (PBBY), a mandatory insurance scheme for ECR category Indian migrant workers and Pre-Departure Orientation &

Training (PDOT), a one-day training programme on soft skills, are in place to ensure that Indian migrant workers undertake safe migration, are aware of their rights and have access to various welfare schemes of the Government.

Indian citizens abroad can reach out to the Ministry/Missions/Posts through various channels/mechanisms like walk-in, email, multilingual 24x7 emergency numbers, open houses conducted by the Missions, grievances redressal portals like MADAD, CPGRAMS, eMigrate and social media etc, in case they need any assistance.

Pravasi Bharatiya Sahayata Kendras (PBSK) have been set up in New Delhi, Dubai (UAE), Riyadh and Jeddah (Saudi Arabia) and Kuala Lumpur (Malaysia) and Kshetriya Pravasi Sahayata Kendras (KPSKs) in Kochi, Hyderabad, Chennai, Lucknow, Patna and Chandigarh to provide assistance, guidance and counselling to Indian nationals in distress.

As additional safeguard for Female workers (including domestic sector workers) to protect them against exploitation, Government has authorized only State run Recruiting Agencies (RAs) to recruit Indian female ECR category workers having minimum age of 30 years for overseas employment in Gulf and other ECR Category Countries through the e-Migrate Portal. The Missions in Gulf Countries have provisions for

shelter home to assist Indian women in distress by providing boarding and lodging, medical treatment and arranging for their repatriation.

Based on MoUs signed with the GCC countries, matters related to welfare and protection of workers are taken up during regular meetings of Joint Working Groups with concerned countries. In addition, such matters are also regularly taken up with respective host governments through diplomatic channels.

Furthermore, The Indian Community Welfare Fund (ICWF) has also been set up for assisting overseas Indian nationals in distress, repatriation of mortal remains and for extension of counselling and legal assistance etc on a means tested basis. During the last three years, the Government has extended assistance to 2,38,141 (till June 2025) distressed Indian nationals through ICWF and evacuated 28169 stranded Indian nationals from conflict zones.

Annexure-I

Details of Stranded Indian citizens evacuated from conflict zones during the last three years

Year of	Country of	Total number of	Total funds	
Evacuation	evacuation & Name	persons evacuated	utilized	
	of the Operation	(including foreign	(in ₹)	
		nationals)		
February	Ukraine	18,282	116.5 Crore	
2022	Operation Ganga			
April-May	Sudan	4097	45.63 Crore	
2023	Operation Kaveri			
October	Israel	1343	16.87 Crore	
2023	Operation Ajay	(including 14 OCI		
		card holders and		
		20 foreign		
		nationals)		
December	Syria	77	39.95 Lakhs	
2024				
March 2024	Haiti	17	48.34 Lakhs	

peration Sindl		
peration Sinui	nu Iran – 3597	
ran and Israel)	(including 14 OCI	27.68 Crore
	Card holders and	(as on date)
	14 foreign	
	nationals)	
	Israel – 818	
	ran and Israel)	Card holders and 14 foreign nationals)

Government of India has evacuated 28169 stranded Indian nationals and

62 foreign nationals from conflict zone during last 3 years.

Annexure-II

Average appointment cycle/waiting time for Passport Services (RPO Wise)

		PSK			POPSK		
		Normal	PCC	Tatkaal	Normal	PCC	
SI.	RPO	Average	Average	Average	Average	Average	
No.		of	of WDAYS	of WDAYS	of WDAYS	of WDAYS	
		WDAYS					
1	Ahmedabad	7	1	1	6	1	
2	Amritsar	1	1	1	7	1	
3	Bangalore	7	1	1	5	1	
4	Bareilly	25	1	1	31	2	
5	Bhopal	1	1	1	4	1	
6	Bhubneswar	2	1	1	2	1	
7	Chandigarh	1	1	1	4	1	
8	Chennai	4	2	1	7	1	
9	Cochin	3	1	1	7	4	
10	Coimbatore	10	1	9	4	1	
11	Dehradun	8	2	1	3	1	
12	Delhi	11	1	1	33	1	
13	Ghaziabad	15	1	1	19	1	

	Goa	1	1	1	6	1
45				•		
15	Guwahati	2	1	1	3	1
16	Hyderabad	7	2	3	2	1
17	Jaipur	2	1	1	4	2
18	Jalandhar	1	1	1	1	1
19	Jammu	1	1	-	7	1
20	Kolkata	4	1	1	3	1
21	Kota	1	1	1	1	1
22	Kozhikode	4	1	1	7	1
23	Lucknow	13	4	1	8	-
24	Madurai	1	1	1	2	1
25	Mumbai	16	4	2	21	3
26	Nagpur	1	1	2	2	1
27	Patna	2	1	1	3	1
28	Pune	15	3	1	6	1
29	Raipur	1	1	1	2	1
30	Ranchi	1	1	1	2	1
31	Shimla	1	1	1	1	1
32	Srinagar	1	1	-	3	1
33	Surat	15	1	1	3	1

34	Trichy	1	1	1	2	1
35	Trivandrum	2	1	1	12	2
36	Vijayawada	12	1	2	16	1
37	Visakhapatnam	8	9	1	4	9

WDAYS = Working Days (as on 21.11.2025)
